

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 28.12.2021										
S L . N O .	C.A.N o.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	61718/ 2021	28.12.2 021	CRLREV - 386/20 21	BABITA SAHU	C.O.	COURT NO. 11	Order Dtd. 2021-12-22		CRIMI NAL REVIS ION	(Se at No- 1)
2	61719/ 2021	28.12.2 021	WP (C) - 32295/ 2021	P.K.SWAI N	C.O.	COURT NO. 24	Order Dtd. 2021-12-24		WRIT BRANC H-2	(Se at No- 7)
3	61720/ 2021	28.12.2 021	WP (C) - 39884/ 2021	G.ROUT	C.O.	COURT NO. 24	Order Dtd. 2021-12-24			(Se at No- 7)
4	61721/ 2021	28.12.2 021	CRLREV - 481/20 21	B.DAS	C.O.	COURT NO. 11	Order Dtd. 2021-12-23		CRIMI NAL REVIS ION	(Se at No- 1)
5	61722/ 2021	28.12.2 021	ABLAPL - 12785/ 2021	P.C.DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-10			(Se at No- 1)
6	61723/ 2021	28.12.2 021	WP (C) - 38247/ 2021	B. B. DAS	C.O.	COURT NO. 24	Order Dtd. 2021-12-24		WRIT BRANC H-2	(Se at No- 6)
7	61724/ 2021	28.12.2 021	CRA- 133/19 98	G.SUNDAR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-23			(Se at No- 6)
8	61725/ 2021	28.12.2 021	WP (C) - 39565/ 2021	B. B. DAS	C.O.	COURT NO. 24	Order Dtd. 2021-12-24		WRIT BRANC H-7	(Se at No- 44)
9	61726/ 2021	28.12.2 021	CRLA- 437/20 13	T.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 44)

10	61727/2021	28.12.2021	WP (C) - 40689/2021	H.K.PANDA	C.O.	COURT NO. 24	Order Dtd. 2021-12-24			(Se at No-44)
11	61728/2021	28.12.2021	WP (C) - 37924/2021	MADAN DAS	C.O.	COURT NO. 24	Order Dtd. 2021-12-22		WRIT BRANCH-5	(Se at No-21)
12	61729/2021	28.12.2021	CRLA-625/2016	SUVENDU BARIK	C.O.	COURT NO. 22	Order Dtd. 2021-12-23		CRIMINAL APPEAL	(Se at No-4)
13	61730/2021	28.12.2021	CMP-753/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2021-12-24			(Se at No-4)
14	61731/2021	28.12.2021	CRLA-533/2020	P.CH.SEJPADA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-23		CRIMINAL APPEAL	(Se at No-1)
15	61732/2021	28.12.2021	CMP-787/2021	B. P. TANGA	C.O.	COURT NO. 24	Order Dtd. 2021-12-24			(Se at No-1)
16	61733/2021	28.12.2021	CONTC-7541/2021	P. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-24			(Se at No-1)
17	61734/2021	28.12.2021	CONTC-7523/2021	S.K.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-24			(Se at No-1)
18	61735/2021	28.12.2021	WP (C) - 38709/2021	S.K.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-24			(Se at No-1)
19	61736/2021	28.12.2021	MACA-989/2009	NIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2021-12-21			(Se at No-1)
20	61737/2021	28.12.2021	OJC-6496/1996	DAMODAR	GENERAL		Order Dtd. 1998-08-20		WRIT BRANCH-4	(Se at No-19)
21	61738/2021	28.12.2021	RSA-220/2020	P.K.JENA	C.O.	COURT NO. 24	Order Dtd. 2021-12-24		SECOND APPEAL	(Se at No-1)
22	61739/2021	28.12.2021	WP (C) - 38248/2021	B.B.DAS	C.O.	COURT NO. 24	Order Dtd. 2021-12-24		WRIT BRANCH-2	(Se at No-)

										6)
23	61740/ 2021	28.12.2 021	WP (C) - 39083/ 2021	B.K.DALAI	C.O.	COURT NO. 24	Order Dtd. 2021-12-24			(Se at No- 6)
24	61741/ 2021	28.12.2 021	WP (C) - 38912/ 2021	S.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2021-12-24			(Se at No- 6)
25	61742/ 2021	28.12.2 021	WP (C) - 38910/ 2021	S.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2021-12-24			(Se at No- 6)
26	61743/ 2021	28.12.2 021	WP (C) - 38902/ 2021	S.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2021-12-24			(Se at No- 6)
27	61744/ 2021	28.12.2 021	WP (C) - 40797/ 2021	R.C.MALLICK	C.O.	COURT NO. 24	Order Dtd. 2021-12-24		WRIT BRANCH-1	(Se at No- 30)
28	61745/ 2021	28.12.2 021	CMP- 775/20 21	P.R.SWAIN	C.O.	COURT NO. 24	Order Dtd. 2021-12-24			(Se at No- 30)
29	61746/ 2021	28.12.2 021	WP (C) - 38894/ 2021	P.R.SWAIN	C.O.	COURT NO. 24	Order Dtd. 2021-12-24			(Se at No- 30)
30	61747/ 2021	28.12.2 021	WP (C) - 38283/ 2021	R.CH.ROUT	C.O.	COURT NO. 24	Order Dtd. 2021-12-24			(Se at No- 30)
31	61748/ 2021	28.12.2 021	WP (C) - 37903/ 2021	J.K.MISHRA	C.O.	COURT NO. 24	Order Dtd. 2021-12-24			(Se at No- 30)
32	61749/ 2021	28.12.2 021	WP (C) - 39168/ 2021	BISWARAN JAN DALAI	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 30)
33	61750/ 2021	28.12.2 021	WP (C) - 40175/ 2021	SUDARSAN BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 30)
34	61751/ 2021	28.12.2 021	WP (C) - 40457/ 2021	A. KALASH	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 30)
35	61752/ 2021	28.12.2 021	WP (C) - 40515/ 2021	ASHUTOSH MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 30)

			2021							No-30)
36	61753/2021	28.12.2021	WP (C) - 39872/2021	R. K. JENA	C.O.	COURT NO. 9	Order Dtd. 2021-12-23		WRIT BRANC H-3	(Se at No-28)
37	61754/2021	28.12.2021	WP (C) - 35387/2021	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No-28)
38	61755/2021	28.12.2021	WP (C) - 36372/2021	K. P. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No-28)
39	61756/2021	28.12.2021	WP (C) - 40155/2021	P. K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No-28)
40	61757/2021	28.12.2021	WP (C) - 36814/2021	P. K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-22		WRIT BRANC H-7	(Se at No-5)
41	61758/2021	28.12.2021	WP (C) - 38885/2021	JYOTI RANJAN SAHOO	C.O.	COURT NO. 9	Order Dtd. 2021-12-22			(Se at No-5)
42	61759/2021	28.12.2021	WP (C) - 39465/2021	AJAY KUMAR PANDA	C.O.	COURT NO. 9	Order Dtd. 2021-12-22		WRIT BRANC H-6	(Se at No-24)
43	61760/2021	28.12.2021	WP (C) - 40241/2021	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 9	Order Dtd. 2021-12-22			(Se at No-24)
44	61761/2021	28.12.2021	WP (C) - 40243/2021	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 9	Order Dtd. 2021-12-22			(Se at No-24)
45	61762/2021	28.12.2021	WP (C) - 38773/2021	J.K.MISHRA 2	C.O.	COURT NO. 9	Order Dtd. 2021-12-23		WRIT BRANC H-3	(Se at No-33)
46	61763/2021	28.12.2021	WP (C) - 38449/2021	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No-33)
47	61764/2021	28.12.2021	WP (C) - 40395/2021	R. K. MAHABHOI	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No-33)
48	61765/	28.12.2021	WP (C) -	ROHITA	C.O.	COURT	Order Dtd.			(Se

	2021	021	40394/ 2021	KUMAR MAHABHOI		NO. 9	2021-12-23			at No- 33)
49	61766/ 2021	28.12.2 021	WP (C) - 40402/ 2021	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 9	Order Dtd. 2021-12-23		WRIT BRANC H-6	(Se at No- 26)
50	61767/ 2021	28.12.2 021	WP (C) - 40153/ 2021	P. K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 26)
51	61768/ 2021	28.12.2 021	WP (C) - 40151/ 2021	P. K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 26)
52	61769/ 2021	28.12.2 021	WP (C) - 40118/ 2021	TOPHAN PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 26)
53	61770/ 2021	28.12.2 021	WP (C) - 40067/ 2021	SHARMIST HA SAMAL	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 26)
54	61771/ 2021	28.12.2 021	WP (C) - 40057/ 2021	AMIT KUMAR SAA	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 26)
55	61772/ 2021	28.12.2 021	WP (C) - 40055/ 2021	AMIT KUMAR SAA	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 26)
56	61773/ 2021	28.12.2 021	WP (C) - 39678/ 2021	C. R. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 26)
57	61774/ 2021	28.12.2 021	WP (C) - 39677/ 2021	C. R. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 26)
58	61775/ 2021	28.12.2 021	WP (C) - 39608/ 2021	L. RAY	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 26)
59	61776/ 2021	28.12.2 021	WP (C) - 39460/ 2021	SOURAV CH. DASH	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 26)
60	61777/ 2021	28.12.2 021	WP (C) - 38459/ 2021	BHARAT BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-23			(Se at No- 26)

61	61778/ 2021	28.12.2 021	WP (C) - 36380/ 2021	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 26)
62	61779/ 2021	28.12.2 021	WP (C) - 38420/ 2021	D. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 26)
63	61780/ 2021	28.12.2 021	WP (C) - 39354/ 2021	A.K. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 26)
64	61781/ 2021	28.12.2 021	WP (C) - 39802/ 2021	S. DASH	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 26)
65	61782/ 2021	28.12.2 021	WP (C) - 39803/ 2021	D. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 26)
66	61783/ 2021	28.12.2 021	WP (C) - 39838/ 2021	R.C. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 26)
67	61784/ 2021	28.12.2 021	WP (C) - 39848/ 2021	H. K. DASH	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 26)
68	61785/ 2021	28.12.2 021	WP (C) - 39818/ 2021	B. K. DALEI	C.O.	COURT NO. 9	Order Dtd. 2021-12-24		WRIT BRANC H-3	(Se at No- 28)
69	61786/ 2021	28.12.2 021	WP (C) - 39912/ 2021	A. K. CHHATOI	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 28)
70	61787/ 2021	28.12.2 021	CRLMC- 2329/2 021	S BISWAL	GENE RAL		Order Dtd. 2022-02-21		CRIMI NAL MISC- 3	(Se at No- 9)
71	61788/ 2021	28.12.2 021	WP (C) - 40056/ 2021	DR.PURUS OTTAM CHULI	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 9)
72	61789/ 2021	28.12.2 021	WP (C) - 40300/ 2021	C. R. NAYAK	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 9)
73	61790/ 2021	28.12.2 021	WP (C) - 40367/ 2021	GOPINATH SETHI	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No-

										9)
74	61791/ 2021	28.12.2 021	WP (C) - 40369/ 2021	AMIT KUMAR SAA	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 9)
75	61792/ 2021	28.12.2 021	WP (C) - 40371/ 2021	AMIT KUMAR SAA	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 9)
76	61793/ 2021	28.12.2 021	WP (C) - 40449/ 2021	AMIYA KUMAR CHHATOI	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 9)
77	61794/ 2021	28.12.2 021	WP (C) - 40547/ 2021	TAPAN SWAIN	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 9)
78	61795/ 2021	28.12.2 021	WP (C) - 40584/ 2021	AMIYA KUMAR CHHATOI	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 9)
79	61796/ 2021	28.12.2 021	WP (C) - 40801/ 2021	S. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2021-12-24			(Se at No- 9)
80	61797/ 2021	28.12.2 021	WP (C) - 39160/ 2021	P. K. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2021-12-16			(Se at No- 9)
81	61798/ 2021	28.12.2 021	WP (C) - 7469/2 017	R. C. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2021-12-22		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 109 )
82	61799/ 2021	28.12.2 021	WP (C) - 7469/2 017	P.L. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2021-12-22		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 109 )
83	61800/ 2021	28.12.2 021	WP (C) - 7469/2 017	PRAKASH	C.O.	COURT NO. 9	Order Dtd. 2021-12-22		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 109 )
84	61801/ 2021	28.12.2 021	WP (C) - 37769/ 2021	BIKASH PARIJA	C.O.	COURT NO. 3	Order Dtd. 2021-12-24			(Se at

			2021			OLD				No-109)
85	61802/2021	28.12.2021	WP (C) - 15787/2021	TAPAN BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-23			(Seat No-109)
86	61803/2021	28.12.2021	WP (C) - 30789/2011	P.K. LENKA	C.O.	COURT NO. 2 OLD	Rejoinder		WRIT BRANCH (DIVISION BENCH)	(Seat No-117)
87	61804/2021	28.12.2021	WP (C) - 239/2016	B.R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-23			(Seat No-117)
88	61805/2021	28.12.2021	WP (C) - 238/2016	B.R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2021-12-23			(Seat No-117)
89	61806/2021	28.12.2021	WP (C) - 37769/2021	BIKASH PARIJA	C.O.	COURT NO. 3 OLD	Order Dtd. 2021-12-24			(Seat No-117)
90	61807/2021	28.12.2021	WP (C) - 16768/2006	S.MOHARANA	C.O.	COURT NO. 9	PetitionAnnexure,		WRIT BRANCH-3	(Seat No-14)
91	61808/2021	28.12.2021	WP (C) - 16768/2006	S.MOHARANA	GENERAL		PetitionAnnexure,		WRIT BRANCH-3	(Seat No-14)
92	61809/2021	28.12.2021	WP (C) - 13977/2009	P.K.PATRA	GENERAL		Order Dtd. 2018-01-04		WRIT BRANCH-6	(Seat No-26)
93	61810/2021	28.12.2021	WP (C) - 39064/2021	N.SAHOO	GENERAL		Order Dtd. 2021-12-21		WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
94	61811/2021	28.12.2021	WP (C) - 10975/2021	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2021-09-28			(Seat No-



										105)
95	61812/2021	28.12.2021	WP (C) - 21944/2021	A.K.NAYAK	GENERAL		Order Dtd. 2021-09-02			(Seat No-105)
96	61813/2021	28.12.2021	WP (C) - 3473/2018	P. C. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2021-12-24			(Seat No-105)
97	61814/2021	28.12.2021	CRLA-31/2020	HARIHAR SUNDARA	GENERAL		Order Dtd. 2021-01-25		CRIMINAL APPEAL	(Seat No-1)
98	61815/2021	28.12.2021	WPC (OA) - 2964/2001	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2021-11-18			(Seat No-1)
99	61816/2021	28.12.2021	WP (C) - 33380/2021	K. SAHOO	GENERAL		Order Dtd. 2021-12-07			(Seat No-1)
100	61817/2021	28.12.2021	CRLMP-642/2021	B.M.SARANGI	GENERAL		Order Dtd. 2021-04-08			(Seat No-1)
101	61818/2021	28.12.2021	ABLAPL - 18789/2019	P.K.RATH	GENERAL		Order Dtd. 2021-12-23			(Seat No-1)
102	61819/2021	28.12.2021	ABLAPL - 14276/2021	B.K.BEHERRA	GENERAL		Order Dtd. 2021-11-29			(Seat No-1)
103	61820/2021	28.12.2021	WP (C) - 15440/2019	LAXMIDHAR MOHANTY	GENERAL		Order Dtd. 2015-11-19		WRIT BENCH (DIVISION BENCH)	(Seat No-103)
104	61821/2021	28.12.2021	CONTC (CP) - 5/2018	A.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021-12-20		OA Branch	(Seat No-1)
105	61822/2021	28.12.2021	ABLAPL - 13368/2021	S. C. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2021-12-15			(Seat No-1)

106	61823/2021	28.12.2021	ABLAPL - 13579/2021	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Se at No-1)
107	61824/2021	28.12.2021	ABLAPL - 13581/2021	R. K. DEHURI	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Se at No-1)
108	61825/2021	28.12.2021	ABLAPL - 13585/2021	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Se at No-1)
109	61826/2021	28.12.2021	ABLAPL - 13556/2021	A. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Se at No-1)
110	61827/2021	28.12.2021	ABLAPL - 13645/2021	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Se at No-1)
111	61828/2021	28.12.2021	ABLAPL - 13620/2021	MANAS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Se at No-1)
112	61829/2021	28.12.2021	ABLAPL - 13670/2021	S. K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Se at No-1)
113	61830/2021	28.12.2021	ABLAPL - 15280/2021	NANTU DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No-1)
114	61831/2021	28.12.2021	ABLAPL - 15281/2021	DEEPAK KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No-1)
115	61832/2021	28.12.2021	ABLAPL - 15284/2021	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No-1)
116	61833/2021	28.12.2021	ABLAPL - 15285/2021	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No-1)
117	61834/2021	28.12.2021	ABLAPL - 15287/2021	J. KAR	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No-1)
118	61835/2021	28.12.2021	ABLAPL - 15295/	RAHUL SETHI	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No-1)

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11	61836/ 9 2021	28.12.2 021	ABLAPL - 15298/ 2021	M. N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 1)
12	61837/ 0 2021	28.12.2 021	ABLAPL - 15300/ 2021	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 1)
12	61838/ 1 2021	28.12.2 021	ABLAPL - 15301/ 2021	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 1)
12	61839/ 2 2021	28.12.2 021	ABLAPL - 15302/ 2021	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 1)
12	61840/ 3 2021	28.12.2 021	ABLAPL - 15304/ 2021	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 1)
12	61841/ 4 2021	28.12.2 021	ABLAPL - 15305/ 2021	M. A. ALI	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 1)
12	61842/ 5 2021	28.12.2 021	ABLAPL - 15308/ 2021	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 1)
12	61843/ 6 2021	28.12.2 021	ABLAPL - 15311/ 2021	NANTU DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 1)
12	61844/ 7 2021	28.12.2 021	ABLAPL - 15316/ 2021	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 1)
12	61845/ 8 2021	28.12.2 021	ABLAPL - 15317/ 2021	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 1)
12	61846/ 9 2021	28.12.2 021	ABLAPL - 15321/ 2021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 1)
13	61847/ 0 2021	28.12.2 021	ABLAPL - 15323/ 2021	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 1)
13	61848/ 1 2021	28.12.2 021	ABLAPL -	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at

			15327/ 2021							No-1)
13 2	61849/ 2021	28.12.2 021	ABLAPL - 15356/ 2021	AJIT KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2021-12-22			(Se at No- 1)
13 3	61850/ 2021	28.12.2 021	ABLAPL - 15345/ 2021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021-12-22			(Se at No- 1)
13 4	61851/ 2021	28.12.2 021	ABLAPL - 15337/ 2021	B. B. DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-21		CRIMI NAL MISC- 1	(Se at No- 7)
13 5	61852/ 2021	28.12.2 021	ABLAPL - 15334/ 2021	B. PANDA	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Se at No- 7)
13 6	61853/ 2021	28.12.2 021	ABLAPL - 15333/ 2021	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Se at No- 7)
13 7	61854/ 2021	28.12.2 021	ABLAPL - 15331/ 2021	MADAN DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-21			(Se at No- 7)
13 8	61855/ 2021	28.12.2 021	ABLAPL - 15328/ 2021	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 7)
13 9	61856/ 2021	28.12.2 021	ABLAPL - 15330/ 2021	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2021-12-20			(Se at No- 7)
14 0	61857/ 2021	28.12.2 021	WP (C) - 17536/ 2007	R.M.NAYA K	GENE RAL		Order Dtd. 2008-07-14		WRIT BRANC H-1	(Se at No- 3)
14 1	61858/ 2021	28.12.2 021	WP (C) - 2465/2 020	S.K.BEHE RA	GENE RAL		Order Dtd. 2021-12-21			(Se at No- 3)
14 2	61859/ 2021	28.12.2 021	WP (C) - 10261/ 2020	S.K.BEHE RA	GENE RAL		Order Dtd. 2021-12-10			(Se at No- 3)
14 3	61860/ 2021	28.12.2 021	WP (C) - 1265/2 021	UMAKANTA CHHOTRAY	GENE RAL		Order Dtd. 2021-09-28			(Se at No- 3)
14	61861/ 2021	28.12.2	WP (C) -	UMAKANTA	GENE		Order Dtd.			(Se

4	2021	021	3564/2021	CHHOTRAY	RAL		2021-09-28			at No-3)
145	61862/2021	28.12.2021	WP (C) - 17138/2020	P.K.MISHRA	GENERAL		Order Dtd. 2021-09-09	Petition, Annexure,		(Se at No-3)
146	61863/2021	28.12.2021	WP (C) - 22488/2021	J.P.KAR	GENERAL		Order Dtd. 2021-08-13			(Se at No-3)
147	61864/2021	28.12.2021	WP (C) - 297/2004	S.K.BEHERA	GENERAL		Order Dtd. 2004-03-23		WRIT BRANCH-4	(Se at No-46)
148	61865/2021	28.12.2021	WP (C) - 6716/2020	S.K.BEHERA	GENERAL		Order Dtd. 2021-12-21			(Se at No-46)
149	61866/2021	28.12.2021	WP (C) - 844/2020	S.K.BEHERA	GENERAL		Order Dtd. 2021-12-21			(Se at No-46)
150	61867/2021	28.12.2021	RSA-535/2005	S. R. SWAIN	GENERAL		Order Dtd. 2015-10-05		SECOND APPEAL	(Se at No-7)
151	61868/2021	28.12.2021	WP (C) - 14677/2009	P.R.SWAIN	GENERAL		Order Dtd. 2009-11-04		WRIT BRANCH-5	(Se at No-32)
152	61869/2021	28.12.2021	MACA-378/2019	P.R.SWAIN	GENERAL		Order Dtd. 2021-09-19			(Se at No-32)
153	61870/2021	28.12.2021	MACA-79/2015	G.JAYASINGH	GENERAL		Order Dtd. 2019-02-15		MISC. APPEAL SEC.	(Se at No-1)
154	61871/2021	28.12.2021	MACA-80/2015	G.JAYASINGH	GENERAL		Order Dtd. 2019-02-15		MISC. APPEAL SEC.	(Se at No-1)
155	61872/2021	28.12.2021	CRLREV - 508/2021	B DAS	C.O.	COURT NO. 11	Order Dtd. 2022-01-24		CRIMINAL REVISION	(Se at No-3)